

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 233 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2020

Name of the Company:

TCI Express Ltd
V/s
Infibeam Logistics Pvt Ltd

Section:

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Mandeep Singh appeared for the Operational Creditor.

Service of notice is filed but no one appeared for the Corporate Debtor.

Matter to appear for further consideration on 19.10.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of August, 2020

PC


(MADAN B GOSAVI)
MEMBER (JUDICIAL)